

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

TCM LIMITED (TCM)

(Regd. Office: H. No. 40/1131, 'Sree Ragam', Canon Shed Road, Cochin – 682 011)

The details subsequent to the completion of the Offer made vide Public Announcement dated February 9, 2007 and March 15, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Mr. Joseph Varghese, Mr. George Varghese and Mr. Thirugnanam (hereinafter collectively referred to as 'Acquirers') to acquire upto 6,79,807 equity shares of Rs. 10/- each representing 20% of the voting capital of TCM at a price of Rs. 6.75/- (including interest of Re. 0.83) ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **TCM LIMITED**
2. Name and Address of the Acquirer(s) : **Mr. Joseph Varghese**, H. No. 40/1131, "Sree Ragam", Cannon Shed Road, Ernakulam, Kochi - 682011; **Mr. George Varghese**, Elinjikal Madom Palluruthy, Kochi 682005; and **Mr. Thirugnanam**, 126, Kandian Street, Madukkur Road, Pattukkottai-614601.
3. Name of Manager to the offer : **SYSTEMATIX CORPORATE SERVICES LTD**
4. Name of Registrar to the offer : **CAMEO CORPORATE SERVICES LIMITED**
5. Offer details
 - a) Date of Opening of the Offer : March 19, 2008 (Wednesday)
 - b) Date of Closing of the Offer : April 7, 2008 (Monday)
6. Details of the acquisition :

S.No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 6.75/- per share Not Applicable		Rs.6.75/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	8,62,032	25.36	8,62,032	25.36
(iii)	Shares acquired by way of MOU or Market Purchases	Nil	Nil	Nil	Nil
(iv)	Shares acquired in the Open Offer	6,79,807	20.00	33,156	0.98
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 45,88,697		Rs. 2,23,803	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	15,41,839	45.36	8,95,188	26.34
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer 25,37,003 (74.64%)	Post Offer 18,57,196 (54.64%)	Pre Offer 25,37,003 (74.64%)	Post Offer 25,03,847 (73.66%)

7. Status of Escrow Account : Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Interest of Re. 0.83 per share has been calculated for the delay in payment of consideration.
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of Acquirers laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

SYSTEMATIX CORPORATE SERVICES LTD

JK Somani Building, 2nd Floor,

British Hotel Lane, Fort,

Mumbai-400 023.

Tel: (022) 30298005/8281. Fax: (022) 22675191

E-Mail: tcm-openoffer@systematixgroup.in

SEBI Regd. No.: INM 00000 4224

Contact Person: Mr. Hari Surya



SYSTEMATIX GROUP

Place: Mumbai

Date: April 23, 2008